NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CP/232/2017

NAME OF THE PETITIONER(S) : DOOSAN INFRACORE CONSTRUCTION

EQUIPMENT (I) PVT LTD

UNDER SECTION : 66

S.No. Name (in Capital)

Represented by

Signature

1. 2.B. HARIKRICHNA

Authrino Represented by

Authrino Represented by

ORDER

PCS representing the applicant present and prayed for time to make submissions. Time is extended at request. Put up on 08.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)

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